

HIGH COURT OF JUDICATURE AT ALLAHABAD

NOTIFICATION

DATED: ALLAHABAD: July 2, 2007

Corrigendum

NO. 669 /JR (S)/2007

The name of Sri **Mohd. Khan** in the Court's Notification No. 425/J.R.(S)/2007, dated 31.5.2007 be read as Sri **Mohd. Ahmad Khan** instead of Sri Mohd. Khan.

BY ORDER OF THE COURT,

Sd/-
(SWATANTRA SINGH)
REGISTRAR GENERAL

No. 171 /JR (S)/2007: Allahabad: Dated: July 2, 2007.

Copy forwarded for information & necessary action to:

1. Pramukh Sachiv, Niyukti, U.P. Shasan, Lucknow.
2. Pramukh Sachiv, Nyay Evam Vidhiparamarshi, Uttar Pradesh Shasan, Lucknow.
3. The Executive Chairman, U.P. State Legal Services Authority, Third Floor, Jawahar Bhawan Annexe, Lucknow-226001.
4. The Director, Institute of Judicial Training & Research, U.P., Vineet Khand, Gomti Nagar, Lucknow. (Information available on E-mail).
5. The Additional Director, Treasury, Camp Office, First Floor, New Treasury Building, Kutchery Road, Allahabad.
6. The Registrar, High Court, Lucknow Bench, Lucknow. (Information available on Email).
7. The District & Sessions Judge, Sultanpur. (Information available on E-mail).
8. The Publication Secretary, U.P. Judicial Services Association Office, A-1, River Bank Judges Colony, Lucknow.
10. The Registrar (Confidential), High Court, Allahabad.
11. The Joint Registrar (Inspection), High Court, Allahabad.
12. The Officer on Special Duty (Computer)/Incharge Computer Centre, High Court, Allahabad.
13. The Assistant Registrar (Budget), High Court, Allahabad.
14. The Section Officer (Admin.A-3) Section, High Court, Allahabad.
15. The Director, Printing & Stationary, U.P. Allahabad for publication of the notification in the next issue of the Gazette.
16. P.S. to Hon'ble Administrative Judge, Sultanpur. (Information available on E-mail).

BY ORDER OF THE COURT,

Sd/-
(PRATYUSH KUMAR)
JOINT REGISTRAR (SERVICES)